

By E Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 620 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
Dist. & Sessions Judge,
East Sessions Division, Tezu,
Lohit District (A.P.)

Dated Guwahati 13th February 2019.

Sub:- Casual Leave with station leave permission.

Ref:- Letter dated 08.02.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for 3(three) days w.e.f. 11.02.2019 to 13.02.2019 along with Station Leave permission, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

622
Memo NO.HC.VII-21/2008/ 621-/A. dated 13.02.19

Copy to:

1. The Registrar, Gauhati High Court, Permanent Bench, Naharlugan .
2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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